

to constitute a cadre of the Indian Administrative Service in that State. Details are being worked out; and selections for appointment to the cadre are likely to be made in September.]

ENGINEERING COLLEGES ASSISTED BY THE UNIVERSITY GRANTS COMMISSION

125. SHRI B. C. NANJUNDAIYA: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state:

(a) how many engineering colleges in India have so far been given financial assistance by the University Grants Commission during the current year; and

(b) the names of those colleges?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): (a) One

(b) The College of Engineering and Technology (Jadavpur University).

ASSISTANCE TO SPORTS TEAMS VISITING FOREIGN COUNTRIES

126. SHRI B. C. NANJUNDAIYA: Will the Minister of EDUCATION AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether Government have sanctioned any amount to any Indian sports teams to visit foreign countries during the year 1957-58; and

(b) if so, what is the amount sanctioned and for which sports?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): (a) No, Sir.

(b) Does not arise.

WELFARE EXTENSION PROJECTS DURING THE SECOND PLAN PERIOD

127. SHRI B. C. NANJUNDAIYA: Will the Minister of EDUCATION AND

SCIENTIFIC RESEARCH be pleased to state:

(a) how many Welfare Extension Projects will be established during each year of the Second Plan period; and

(b) what is the expenditure likely to be incurred on this project in each of those years?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SCIENTIFIC RESEARCH (DR. K. L. SHRIMALI): (a) and (b):

Year	No. of Projects	Likely Expenditure (Approx. Rs.)
1956-57	110	48,40,000
1957-58	200	1,36,40,000
1958-59	260	2,50,80,000
1959-60	300	3,82,80,000
1960-61	360	5,41,20,000

GOVERNMENT EMPLOYEES CHARGED FOR BRIBERY

128. SHRI DEOKINANDAN NARAYAN: Will the Minister of HOME AFFAIRS be pleased to state the number of employees of the Central Government who were charged departmentally or prosecuted in courts for bribery during the year 1956-57 and results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): During the year 1956-57 the Special Police Establishment prosecuted in courts 195 officers for corruption of which the charge against 46 could be clearly classified as bribery. Of the 195 officers, 24 were convicted, 18 acquitted and 153 are still under trial. During the same period corruption cases against 345 officers were reported by the Special Police Establishment for departmental action of which 60 were charged clearly for bribery. Of the 345 officers, 41 were punished, 25 exonerated while the cases against 4 were disposed of otherwise. The enquiry is still in progress against the remaining 295 officers.